

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1602
ANSWERED ON:06.03.2013
AUDIT OF RTE ACT
Chaudhary Shri Jayant

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to undertake an institutional audit of the implementation of the Right to Education (RTE) Act;
- (b) if so, the details thereof;
- (c) whether the National Commission for Protection of Child Rights (NCPCR) has piloted an audit to monitor the implementation of the RTE Act;
- (d) if so, the details and the outcome thereof;
- (e) whether the Government has outlined the content and time-frame within which schools must conduct a Continuous and Comprehensive Evaluation that is part of the RTE Act; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. Shashi Tharoor)

- (a) & (b) : Under the Sarva Shiksha Abhiyan (SSA) programme, which has been realigned to meet the objectives of the Right of Children to Free and Compulsory Education (RTE) Act, 2009, forty one social science institutions undertake field level monitoring. Further, an annual audit of all the State SSA Programmes by Chartered Accountants empanelled with the Comptroller and Auditor General (CAG) of India, concurrent financial reviews by an independent agency as well as a system of internal audit, are in place.
- (c) & (d) : The National Commission for Protection of Child Rights (NCPCR) piloted a social audit in 225 Panchayats and 10 Urban Wards in 12 districts, which included generating community awareness about the provisions of the RTE Act, 2009.
- (e) & (f) : The NCERT has developed exemplar material on Continuous and Comprehensive Evaluation (CCE) which has been shared with the States. Till now, 22 States/UTs have reported that they are implementing a system of CCE.